

2. Members are requested to furnish the following bank and other details alongwith a cancelled cheque to MSA Branch if not done yet.

Bank details for receiving payments through electronic mode
(To be filled up in CAPITAL LETTERS)

IC
NO

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1. NAME OF
ACCOUNT
HOLDER

[illegible]

2. COMPLETE ADDRESS WITH PIN CODE

					P	I	N						

3.TELEPHONE
NO. (WITH STD
CODE)

[illegible]

4. MOBILE NO.

[illegible]

5. E-MAIL

[illegible]

6. BANK NAME

[illegible]

7.BANK
BRANCH
NAME

8.BANK
BRANCH
ADDRESS

					P	I	N							

9. COMPLETE
ACCOUNT
NUMBER

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10. IFS CODE
OF BANK
BRNCH

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11.9-DIGIT
MICR CODE
OF BRANCH

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- (I) I hereby declare that the particulars given above are correct and complete. If the transaction is delayed or not effected at all for reasons of incomplete or incorrect information, I would not hold the disbursing authority responsible.
- (II) I hereby authorize the Lok Sabha Secretariat to remit my all payments directly into my bank account.

(SIGNATURE OF MEMBER OF PARLIAMENT)

Note: Please attach one copy of cancelled cheque leaf (after cutting the cheque number)

3. Similar bank details are also required in respect of the personal staff engaged by Members.

Kind cooperation of Members is solicited.